

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 12
CA No. 86/JPR/2021
IA (CA) No. 03/JPR/2024
IA (CA) No. 04/JPR/2024
CP No. 82/213/JPR/2020
Under Section 213 of
Companies Act, 2013**

In the matter of:

Nidhi Sharma

...Petitioner

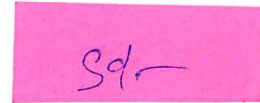
Versus

Manoj Papers LLP & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 25.07.2024.

Therefore, the matter is reposted to 02.09.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 25, 2024